

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 417-418/2018

KHUMKALA BANJADE

Appellant

VERSUS

NUPUR TALWAR & ORS.

Respondents

(IA No.23799/2018-EXEMPTION FROM FILING O.T. and IA No.23797/2018-PERMISSION TO FILE SLP/TP and IA No.23798/2018-CONDONATION OF DELAY IN REFILING)

With

Diary No. 8753/2018

Date : 02-08-2018 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant

Mr. Raj Kamal, AOR

For Respondents

Mr. Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No. 8753/2018

On mentioning, the matter is taken on Board.

List the matter during the course of next week
before the appropriate Bench as per the roster, subject
to curing of defects, if any.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar